

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI**

**Original Application No 606/2018**

**In the matter of:**

Compliance of Municipal Solid Waste Management Rules, 2016 (National Capital Territory of Delhi)

**NDOH:- 16.02.2023**

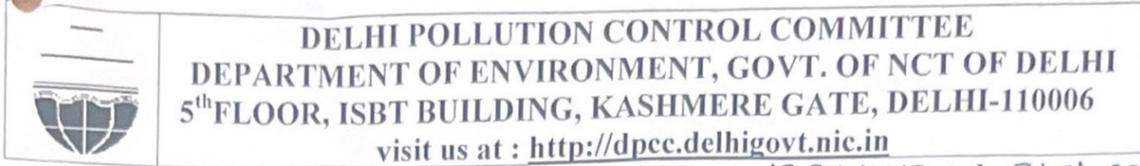
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1	Quarterly report dated 31.01.2023 containing information in respect of Delhi for the Quarter ending December, 2022 (October to December, 2022) regarding Compliance report on Solid Waste Management and Sewage Management in the matter of OA No. 606/2018, submitted to Central Pollution Control Board in compliance to the order of this Hon`ble Tribunal dated 30.11.2021 in aforesaid matter.	

Filed by

Govt. of NCT of Delhi

New Delhi  
Dated: 15.02.2023

By Speed Post/Email

F.No. DPCC/WMC-II/Status Report/OA 606 of 2018/2019/ 1291-1294 Dated: 31.01.2023

To,

**Ms. Divya Sinha**

Addl. Director and DH-UPC-II

Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar,

Delhi-110032

**Subject: Information in respect of Delhi for the Quarter ending December 2022 (October to December, 2022) regarding submission of Compliance report on Solid Waste Management and Sewage Management in the matter of OA No. 606/2018.**

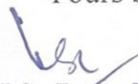
Madam,

This has reference to your letter F.No. B-17011/7/MSW/2021 dated 15.04.2021 and orders of Hon'ble National Green Tribunal including Order dated 30.11.2021 in OA. No. 606/2018 regarding Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

As per the last order dated 30.11.2021 of Hon'ble NGT, Solid Waste Management and Sewage Management will be monitored by the Hon'ble Tribunal in the said case.

In view of the above, please find enclosed herewith information in respect of Delhi for the Quarter ending December 2022 (October to December, 2022) in the prescribed format of CPCB for Solid Waste Management and Status of Sewage Management as on 31.12.2022.

Yours Sincerely,

  
**(Dr. K.S. Jayachandran)**  
Member Secretary, DPCC

**Enclosure: As Above****Copy to:**

1. The Pr. Secretary, Urban Development Department, Govt of NCT of Delhi, 9th Level, Delhi Secretariat, I.P. Estate, Delhi -02.
2. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5<sup>th</sup> Level, Delhi Secretariat, I.P. Estate, Delhi- 110002
3. PA to Chairman, DPCC.

  
**(Dr. K.S. Jayachandran)**  
Member Secretary, DPCC

# Solid Waste Management Information in respect of Delhi for 3<sup>rd</sup> Quarter ending December, 2022 (October- December, 2022)

S.No.	Questions	Remarks															
		Delhi				MCD				New Delhi Municipal Council (NDMC)				Delhi Cantonment Board			
1	Numbers of ULBs																
2	Over all waste management status in States/UTs																
a	Quantity of MSW generated (TPD)	11332				11000				260				72			
b	Quantity of MSW collected (TPD)	11332				11000				260				72			
c	Quantity of MSW segregated & transported (TPD)	6951				6619				260				72			
d	Quantity of MSW processed (TPD)	6933				6619				260				54			
e	Quantity of MSW disposed in secured land fill site (TPD)	293*				293*( Rejects from Intregated MSW Facility at Bawana)				0				0			
f	Gap in Solid Waste Management UTs (TPD) [ 1(a)- 1(d)- 1 (e) ]	4399				4381 [11000 - 6619] (processed including 538 compost pits)]				0				18			
g	Solid Waste Management Plan	To cover this gap various projects of capacity 6401 TPD are under construction and likely to be completed by year 2025								There is no gap in Solid Waste generation and Processing				2 Sorting cum Composter Plants at Kirby Place of total 50 TPD capacity by March, 2023			
3	Waste Collection	Existing	Target	Gap	Timeframe	Existing	Target	Gap	Timeframe	Existing	Target	Gap	Timeframe	Existing	Target	Gap	Timeframe
a	ULBs in which waste door-to-door collection is implemented(No.)	3	3	0	NA	250	250	0	NA	14 Circles	14 Circles	0	NA	8 wards	8 wards	0	NA
b	ULBs in which segregation of waste is implemented (No.)	100% in NDMC and partially in MCD and DCB areas	3	2	MCD - Dec, 2024 DCB- March, 2023	250 (80-100% : 70 wards, 60-80%: 12 wards, 50-60%: 47 wards, 40-50%: 46 wards, 20-40%: 46 wards, 10-20%: 29 wards)	250 (100%)	Nil	December, 2024	14 Circles	14 Circles	0	NA	8 wards (90% In civilian areas)	8 wards (100%)	10%	31.03.2023
c	ULBs in which transportation of segregated waste is implemented (No.)	2	3	1	MCD-Dec, 2024	250	250	Nil		1	1	0	NA	1	1	0	NA
4	Waste Processing																
	Material Recovery facilities																
a	(i) Total Capacity (TPD)	312	422	110	-	253	363	110	-	9	9	0	-	50	50	0	NA
	(ii) Number	169	177	8	-	156	164	8	-	2	2	0	-	11	11	0	NA
	(iii) Number of ULBs covered	3	3	0	-	1	1	0	-	1	1	0	-	1	1	0	NA
	Recycling																
b	(i) Total Capacity (TPD)	304	304	0	-	275	275	-	-	9	9	-	-	20	20	0	NA
	(ii) Number	Recycled at local level (RWA,Dhalos, MRF WMA's)	3	-		Recycled at local level (RWA,Dhalos, MRF WMA's)	-	-	-	2	2	-	-	1	1	0	NA
	(iii) Number of ULBs covered	3	3	-	-	1	1	-	-	1	1	0	-	1	1	0	NA
	Composting																
c	(i) Total Capacity (TPD)	587.175	637.175	50	-	543	543	-	-	24	24	0	-	20.175	70.175	50	31.03.2023
	(ii) Number	292	292	0	-	211	211	-	-	78 (01 Community Composting Pit, 49 Compost Pits and 28 OWCs)	78	0	-	3	5	2	31.03.2023
	(iii) Number of ULBs covered	3	3	0	-	1	1	0	-	1	1	0	-	1	1	0	

# Solid Waste Management Information in respect of Delhi for 3<sup>rd</sup> Quarter ending December, 2022 (October- December, 2022)

Biomethanation																		
d	(i)	Total Capacity (TPD)	58.25	458.25	400	Bio CNG Plant at Okhla (300 TPD)- by Sept.,2023	50	450	400		8.25	8.25	0	-	NA (refer point 4 (c) above)			
	(ii)	Number	16	18	2	Compressed Bio Gas Plant at Ghogha (100 TPD)- By Dec, 2023	10 (Not functional)	12	2	Bio CNG Plant at Okhla (300 TPD)- by Sept.,2023 Compressed Bio Gas Plant at Ghogha (100 TPD)- By Dec, 2023	6	6	0	-				
	(iii)	Number of ULBs covered	3	3	0		1	1	0		1	1	0	-				
RDF																		
e	(i)	Total Capacity (TPD)	-	-	-	-	-	-	-	-	-	-	-	-	NA (refer point 4 (f) below)			
	(ii)	Number																
	(iii)	Number of ULBs covered																
Waste to Energy Plants																		
f	(i)	Total Capacity (TPD)	6550	14550	8000	By August, 2025	6550	14550	8000	By August, 2025 [New WtE at Narela- Bawana (3000 TPD) - Aug, 2025 - Expansion of existing WtE at Bawana (24 MW to 60 MW additional capacity - 2000 TPD) Expansion of existing WtE at Okhla (Additional 1000 TPD) - Environmental clearance issued by MOEF &CC on 09.01.2023 New WtE at Ghazipur ( 2000 TPD) - Techno-economic feasibility report is under preparation	MSW generated from NDMC area is being processed & disposed at the Waste to Energy Plant at Okhla .				MSW generated from DCB area is being processed & disposed at the Waste to Energy Plant at Okhla.			
	(ii)	Number	4	8	4		4	8	4									
	(iii)	Number of ULBs covered	3	3	0		3	3	0	1	1	1	0	NA	1	1	0	NA
5 Waste Disposal																		
Landfill																		
a	(i)	Total Capacity (T)	3000000 (SLF at Bawana)	-	SLF at Tehkhand is proposed & timeline is April, 2023	SLF at Tehkhand is proposed			3000000 (SLF at Bawana)	SLF at Tehkhand is proposed			April, 2023	Not applicable		NA		
	(ii)	Number	1	2	1	April, 2023	1	2	1	April, 2023								
	(iii)	Number of ULBs covered	1	3	2		1	2	1	-								

# Solid Waste Management Information in respect of Delhi for 3<sup>rd</sup> Quarter ending December, 2022 (October- December, 2022)

6	<b>Legacy Waste Management</b>				
a	Number of dumpsites ( No.)	3	3		
b	Quantity of Waste dumped at dumpsites ( Tons)	280,00000 (As in July, 2019) [65.84 Lakh Ton (23.51 %) Biomined till 02.01.2023]	280,00000 (As in July, 2019) [65.84 Lakh Ton (23.51 %) Biomined till 02.01.2023]		
c	Number of dumpsites cleared (No.)	0	0		
d	Number of dumpsites in which biomining has commenced ( No.)	3	3		
e	Time frame for clearing all dumpsites	Ghazipur-31.03.2024 Bhalswa-31.12.2023 Okhla-31.12.2023	March, 2024	Not applicable as there is no legacy waste in NDMC area	100 % waste collected is transported to Waste to Energy Plant at Okhla, Composters installed within DCB Area & Okhla Dumpsite. No legacy waste in DCB area.
7	<b>Other Information</b>				
a	Information regarding development of model towns/cities/villages	New Delhi Municipal Council (NDMC) Area	NA	NA	Not applicable
b	Creation of Environmental cell	Environmental Cell Created	Environmental Cell Created	Environmental Cell Created	Environmental Cell Created
c	Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management	NDMC-Procured from GEM Portal DCB-Started Procurement from GEM Portal	-	Procured from GEM Portal	Started Procurement from GEM Portal

### Improvements Since Last Hearing

	Item	Present Status (as on 31.12.2022)	Status at the time of last hearing (last quarter ending on 30.09.2022)	Whether directed timelines have been adhered or not ?	Present Status (as on 31.12.2022)	Status at the time of last hearing (last quarter ending on 30.09.2022)	Whether directed timelines have been adhered or not ?	Present Status (as on 31.12.2022)	Status at the time of last hearing (last quarter ending on 30.09.2022)	Whether directed timelines have been adhered or not ?
1	Door-to-door collection (%)	Refer Information provided by Urban Local Bodies in subsequent columns			100	100	Yes	100	100	Yes
2	Source segregation of waste (%)	Refer Information provided by Urban Local Bodies in subsequent columns			60%	55.70%	-	100	100	-
3	Waste Processing (TPD)	6933	5353	-	6619 TPD ( 60.1%)	4996 TPD (45.4 %)	-	260 TPD (100%)	303 TPD (100%)	-
4	Dumpsites capped (No.)	0	0	-	0	0	-	NA	NA	NA
5	Dumpsites Bio-remediated (No.)	3 (Bioremediation is being done)	3 (Bioremediation is being done however behind the directed timelines)	-	3 (Bioremediation is being done)		-	NA	NA	NA

**Note : - Status of Solid Waste Management including Legacy Waste in NCT of Delhi is enclosed.**

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**Status of Solid Waste Management including Legacy Waste in NCT of Delhi**

**1. Municipal Solid Waste Management :**

**Municipal Solid Waste Generation, Processing and Disposal**

S. No.	Particulars	MCD	NDMC	DCB	Total
1	Total Municipal Solid Waste (MSW) Generation(in TPD)	11000	260	72	<b>11332</b>
2	No. of Wards	250	14 (Circles)	8	<b>258 Wards + 14 Circles</b>
3	Lifting / Collection of MSW (in %)	100%	100%	100%	<b>NA</b>
4	Segregation of MSW at Source (in %)	80-100 % (in 70 Wards) 60-80% (in 12 Wards) 50-60% (in 47 Wards) 40-50% (in 46 Wards) 20-40% (in 46 Wards) 10-20% (in 29 Wards)	100 % in all 14 Circles	8 wards (90% In civilian areas)	<b>NA</b>
5	Existing Capacity of MSW Processing Facilities (Excluding MRFs)				<b>7915.175 (69.84%)</b>
6	MSW Processed including Pit Composting (in TPD)	6590.175 (59.9%) ( Excluding MRF)	251 (96.6%)	50 (69.4 %)	<b>6890.175 (60.80%)</b>
7	Recycling through MRF	253(156 No.) (2.3%)	9 (2 No.) (3.4%)	4 (5.5%) (11 No. of 50 TPD Capacity)	<b>266 (2.34%)</b>
8	Disposal through Compost Pits	543 (211 No.) (4.93 %)	24 (78 No.) (9.23%)	Nil	<b>567 (5.00%)</b>
9	Disposal of MSW in Landfill Sites	4410 (40.09%)	Nil	18 (25%)	<b>4428 (39.07%)</b>

**(a) Collection, Segregation & Transportation of Municipal Solid Waste:**

There are 3 Local Bodies in Delhi responsible for implementation of the Solid Waste Management Rules, 2016. Total Municipal Solid Waste generation in Delhi is **11332 Tonnes per day (TPD)**. For proper treatment and disposal of the municipal solid waste, waste segregation is pre-requisite and the local bodies are implementing a detailed plan of waste segregation at source, door to door collection, intermediate storage and transport facility with GPS for the segregated waste.

**(b) Municipal Solid Waste Processing and Disposal Facilities:**

There is one Integrated Solid Waste Management Facility at Bawana for processing of 2000 TPD of municipal solid waste having Waste to Energy Plant, Compost Plant and Engineered Sanitary Landfill. An Integrated Solid Waste Management Facility for 2000 TPD was proposed to be developed at Ghonda Gujran however Principal Committee constituted by Hon'ble NGT has not permitted the said Facility since it was falling in the Flood Plain of River Yamuna.

## (c) Waste to Energy Plants :

## Operational Waste to Energy Plants in Delhi

S. No	Name of Waste to Energy Plant	Existing Capacity	
		Waste Processing (in TPD)	Electricity Generation(in MW)
1.	Timarpur Okhla Waste management Company Ltd., Old NDMC Compost Site, Okhla.	1950	23
2.	East Delhi Waste Processing Company Ltd., Ghazipur	1300	12
3.	Delhi MSW Solutions Ltd Narela Bawana Road, Bawana	1300	24
4.	Tekhhand Waste to Electricity Project limited	2000	25
	<b>Total</b>	<b>6550</b>	<b>84</b>

## (d) Gap Analysis on Solid Waste Management

Generation (in TPD) (1)	Total Capacity of Existing MSW Processing Facilities (Excluding MRFs) (in TPD) (2)	Processing + Pit Composting (in TPD) (3)	Gap in Processing Capacity (in TPD) (1) – (2)	Gap in Processing (in TPD) (1) – (3)	Capacity of Proposed Waste Processing Facilities by August, 2025 (in TPD)
11332	7915.175 ( 69.84%)	6890.175 (60.80%)	3416.825 (30.2%)	4441.825 (39.20%)	6452

## (e) Proposed Waste Processing &amp; Disposal Facilities in Delhi

S. No.	MSW Facility	No(s)	Location	Local Body	Capacity (in TPD)	Expected Timeline for Completion
1.	Waste to Energy Plant	1	Narela-Bawana	MCD	3000	August, 2025
2	Waste to Energy Plant Ghazipur	1	Ghazipur	MCD	2000	Techno Economic Feasibility Report is under preparation
3	Expansion of existing WtE at Okhla	1	Okhla	MCD	1000 (From 1950 TPD to 2950 TPD)	December, 2023 (Public Hearing held on 16.08.2022 & Proceedings of Public Hearing sent to MoEF&CC on 24.08.2022).
4	Expansion of existing WtE at Bawana	1	Bawana	-	2000 [From 24 MW to 60 MW , 2000 TPD to 4000 TPD)	ToR issued by MOEF&CC on 29.06.2022, Public notice issued by DPCC on 23.01.2023 for Public consultation.
4.	Bio CNG Plant	1	Okhla	MCD	300 TPD (From existing compost plant of 200 TPD to 300 TPD)	September, 2023
5.	Compressed Bio Gas (CBG) Plant	1	Ghogha Dairy	MCD	100 TPD	December, 2023
6.	Sorting cum Composter Plants	2	Kirby Place in Delhi Cantt.	DCB	50 (2 Plants)	March, 2023
7.	Decentralised Composter Plants	1	Vishwas Nagar &	MCD	1TPD	March, 2023
		1	New Ashok Nagar		1TPD	
8	Engineered Sanitary Landfill (SLF)	1	Tekhhand	MCD	-----	April, 2023
	<b>Total</b>	<b>10+ One SLF</b>			<b>8452 TPD</b>	

Note : 1. Bio-CNG Plants at Nangli Dairy (215 TPD), Goyla Dairy (215 TPD), Ghogha Village Dairy (290 TPD) by June, 2023 mainly for the Waste generated from Dairies.

2. MRFs of varying capacities of total 110 TPD [viz. Keshavpuram (01), Civil lines (01), South zone (01), Central zone (02), West Zone (01), Najafagarh Zone (02)] are proposed and case is under process for approval.

#### (f) Decentralized Waste Management Facilities (Compost Plants /Biomethanation Plants)

The Government is in the process of installation of decentralized Waste Management Facilities (Compost Plants / Bio- Methanation Plants) so that the solid waste generated is segregated and treated at source and the transport and dumping of waste in faraway areas can be done away with. The details of the decentralized plants already commissioned and those at different stages of commissioning are as follows:

#### Operational Decentralized Waste Processing Facilities:

[Bio-methanation Plants–10 Nos of 5 TPD each + 6 Nos in NDMC Area, Compost Plants–20 Nos of 1 TPD each, + 31 Organic Waste Composters]

Sl. No.	Local Body	Composting	Bio- methanation Plant
1.	DCB	1 Sorting Cum Composter of 20 TPD at Tigris Road, 2 Food Waste Composters (OWCs) (0.125 TPD + 0.05 TPD) - Total Capacity - 20.175 TPD	Nil
2.	NDMC	13.15 TPD [28 Organic Waste Convertors (OWCs)]	8.25 TPD (6 Nos)
2.	MCD	<ul style="list-style-type: none"> <li>• One Centralised Compost Plant at Okhla (200 TPD) is closed for upgradation into Bio-CNG Plant of 300 TPD</li> <li>• One Centralised Compost Plant of 700 TPD within Integrated Waste Complex at Bawana</li> <li>• 20 Composters of 1 TPD each at various locations (20 TPD)</li> </ul>	50 TPD (10 Nos of 5 TPD each) (Commissioned but not in operation)

2 Compost plants of 1 TPD each is proposed to be installed at Vishwas Nagar & New Ashok Nagar by March, 2023.

#### 2. Remediation of Legacy Waste (Old MSW):

There are 3 Dumpsites at Ghazipur, Bhalaswa and Okhla in Delhi where Municipal Solid Waste have been dumped and there was legacy waste of 28 Million Tons as mentioned in the orders dated 17.07.2019 of Hon'ble National Green Tribunal in OA No. 519 / 2019 in the matter of News item published in "The Times of India" Authored by Jasjeev Gandhiok & Paras Singh Titled "Below mountains of trash lie poison lakes" and OA No. 386/2019 in the matter of "Centre for Wildlife and Environment Litigation" Vs Union of India &Ors."

In the said case Hon'ble National Green Tribunal has passed detailed order regarding Disposal of 'Legacy' Waste dumped at Bhalaswa, Ghazipur and Okhla Dumpsites and given various directions. Hon'ble NGT has directed the Municipal Corporations to go for bio mining using trommels instead of capping of the dump sites at Bhalaswa, Ghazipur and Okhla. The estimated cost to clear the above three dump sites at Delhi may be approx. Rs. 250 Crores as given below :

- i. EDMC - Rs. 125 Crores
- ii. North MCD - Rs. 75 Crores
- iii. SDMC - Rs. 50 Crores

As per the directions of the Hon'ble Tribunal the contributions towards said amount of Rs. 250 Crores in three separate ESCROW accounts will be as follows :

i	EDMC	CT Delhi DMC DMC* CB**	Rs. 65 Crore Rs. 40 Crore Rs. 10 Crore Rs. 10 Crore	Total = 125 Crores
ii	North MCD	CT Delhi orth MCD	Rs. 35 Crore Rs. 30 Crore	Total = 75 Crores

		DMC CB	Rs. 05 Crore Rs. 05 Crore	
iii	SDMC	CT Delhi DMC DMC CB	Rs. 25 Crore Rs. 15 Crore Rs. 05 Crore Rs. 05 Crore	Total = 50 Crores
	<b>Total</b>			<b>250 Crores</b>

As directed by the Hon'ble NGT, the Committee headed by Chief Secretary, Govt. of NCT of Delhi has been constituted vide order dated 25.07.2019. The ESCROW accounts for North DMC, East DMC and South DMC have been opened. Regular meetings of the Committee headed by Chief Secretary are held to review the progress in the said matter.

Out of Rs. 250 Crores, an amount of Rs. 245 Crores have been contributed by the DPCC, DMCs, DCB & NDMC. DCB has deposited only 15 Crores (out of Rs. 20 Crores) and filed an application before the Hon'ble Supreme Court for exemption of Rs. 5 Crores to be deposited to North DMC, because DCB is not dumping its MSW at Bhalaswa landfill site.

The implementation of the project has been started w.e.f. 01.10.2019. Inert material generated during the process is about 60% to 70% by weight or 40% by volume of the waste being processed, which needs to be disposed of in a scientific manner. It is a major challenge before the municipal corporations to make suitable land available for disposal of this inert material particularly since the availability of land is extremely scarce in Delhi. SDMC on behalf of all the three DMCs has moved an application to Forest Department for procurement of space in four empty pits of Bhatti mines for temporarily dumping inert materials generated due to bio-mining.

In pursuance of the Order dated 23.03.2020 passed by Hon'ble National Green Tribunal in above mentioned case and Integrated Special Purpose Vehicle (SPV) was constituted vide order dated 14.07.2020 for the scientific management, processing and disposal of Legacy Waste. The said committee is headed by Chief Secretary and having Pr. Secy. (Env.), Commissioners of SDMC, EDMC & North DMC, Secy. (UD Deptt), Sh. Manish Singh (IAS, Director, Swatch Bharat, Bhopal) and Sh. Vijay Nehra (IAS, Comm., Municipal Corp., Ahmedabad) as members.

As per the said order, a Joint Committee comprising representatives of CPCB, NEERI & IIT Delhi has assessed the Amount of Damage to Environment due to three dumpsites in Delhi as mentioned in following table:

S.No.	Name of the Municipal Corporation	Name of the Dumpsite	Damage Cost assessed, (Rupees)
1.	Erstwhile North DMC	Bhalaswa	155.9 Crore
2.	Erstwhile East DMC	Ghazipur	142.5 Crore
3.	Erstwhile South DMC	Okhla	151.1 Crore
<b>Total</b>			<b>449.5 Crore</b>

Hon'ble NGT has disposed of the above mentioned case vide order dated 29.01.2021 with following directions:

*“Accordingly, we direct the NCT Delhi and the Municipal Corporations concerned to coordinate and execute the work of remediating the legacy waste dump sites for enforcing the rule of law and protection of environment and public health, expeditiously in terms of earlier orders of this Tribunal. Due care has to be taken for preventing fire accidents on the landfill sites and maintaining stability of the dumps. The Chief Secretary, Delhi, may continue to hold meetings for coordination with all the stake-holders, at least once in a month, as earlier directed to device ways and means to expedite the pending work, including coercive measures against those responsible for delay. The CPCB is at liberty to recover the compensation already assessed, with further compensation for continuing damage till compliance of law, following due process of law. The amount of recovered compensation be spent on restoration of environment in Delhi.”*

The Status of Bio-Mining of Legacy Waste at 3 Dumpsites at Okhla, Ghazipur & Bhalaswa in Delhi (as on 02.01.2023) is given in following Table :

S.No.	Name of the Dumpsite	Quantity of Legacy Waste Dumped (As in July, 2019)	Total Quantity of Legacy Waste Processed (As on 02.01.2023)	No. of Trommels Operational	Timeline for 100% remediation
1	Ghazipur	140 Lakh Ton	15.21 Lakh Ton (10.86 %)	14	March, 2024
2	Okhla	60 Lakh Ton	23.06 Lakh Ton (38.43 %)	7	December, 2023 (Earlier timeline was June, 2023)
3	Bhalaswa	80 Lakh Ton	27.57 Lakh Ton (34.46 %)	14	December, 2023
<b>Total</b>		<b>280 Lakh Ton</b>	<b>65.84 Lakh Ton (23.51 %)</b>	<b>35</b>	

Urban Development Department, Govt. of NCT of Delhi is coordinating the said matter, conducting meetings of the said Committee and filing Status Report on behalf of Govt. of NCT of Delhi to Hon'ble National Green Tribunal from time to time.

**STATUS OF SEWAGE MANAGEMENT IN**  
**DELHI**[As on 31.12.2022]

1. **Estimated Sewage Generation: 3491 MLD (768 MGD)** (80 % of 960 MGD Water Supply)

2. **Details of Sewage Treatment Plants :**

- Existing No. of Operational STPs of DJB : **35 STPs** (at 20 Locations) Installed Treatment Capacity of 35 Operational STPs : **2874 MLD (632 MGD)**
- Capacity Utilization of existing STPs : **2409 MLD (530 MGD)** (83.86 % of installed capacity)

<ul style="list-style-type: none"> <li>● Gap in Treatment Capacity</li> <li>● Gap in Treatment</li> <li>● No. of Operational STPs</li> <li>● No. of Complying STPs</li> </ul>	<p>: <b>618 MLD (136 MGD)</b> [768 – 632 MGD] (<b>17.7 %</b>)</p> <p>: <b>900 MLD (238 MGD)</b> [768 – 530 MGD] (<b>31 %</b>)</p> <p>: <b>35</b></p> <p>: 9 w.r.t. Standards prescribed by DPCC 27 [w.r.t. Design Parameter] (Letter issued to DJB for taking rectification measures to meet the prescribed standards).</p> <p>Details of operational STPs of Delhi Jal Board as on 31.12.2022 isat <b><u>Annexure-1</u></b></p> <p><b>Following 9 STPs (Total 160 MGD Capacity) are designed for BOD : TSS 10 :10 mg/l</b></p> <p><b>1.</b> Pappankalan Phase II (20 MGD) <b>2.</b> Nilothi Phase II (20 MGD) <b>3.</b> Delhi Gate Phase II (15 MGD) <b>4.</b> Kapashera (5 MGD) <b>5.</b> Chilla (9MGD) <b>6.</b> Common Wealth Games Village (1 MGD) <b>7.</b> Coronation Pillar New STP (70 MGD) <b>8.</b> Kondli STP Phase-I (10 MGD) <b>9.</b> Kondli STP Phase-III (10 MGD)</p> <p><b>Standards prescribed by DPCC for STPs of DJB in Delhi as per the directions of CPCB (More Stringent than prescribed by MoEF&amp;CC) :</b></p> <p>(i) pH - 6.5 - 9.0 (ii) TSS ≤ 10 mg/l (iii) BOD ≤ 10 mg/l (iv) COD ≤ 50 mg/l (v) Ammonical Nitrogen ≤ 5mg/l (vi) Total Nitrogen (N-Total ) ≤ 10 mg/l (vii) Phosphate (PO<sub>4</sub> - P) ≤ 2 mg/l (viii) Fecal Coliform(FC) (MPN/100ml) &lt; 230</p>
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3. **Sewage Treatment Capacity Augmentation Plan of Delhi to meet the Gap and Accommodate future Increase in Sewage Generation:**

Govt. of NCT of Delhi is primarily working on following 4 Sectors for augmenting the sewage treatment capacity in Delhi and details are given in following Table:

- (a) Rehabilitation of existing STPs at Kondli Ph-II & Rithala Ph-I.
- (b) Upgradation and increasing capacity of remaining existing STPs
- (c) Construction of New STPs at Okhla, Delhi Gate and Sonia Vihar
- (d) Construction of 26 DSTPs at various locations of Delhi and 14 DSTPs in Najafgarh Drainage Zone

## Sewage Treatment Capacity Augmentation Plan

S.No	Name of STP	Capacity Addition (in MGD)	Timelines
<b>Sewage Treatment Plants</b>			
1	<p><b>Coronation Pillar (New STP) of 70 MGD Capacity (Completed)</b></p> <p>The coronation pillar STP is state of the art STP with latest parameters of BOD/TSS: 10/10 mg/l including removal of Nitrogen and Phosphorus along with power generation through Bio gas.</p>	-	<p><b>Completed and commissioned on 15.03.2022.</b></p> <p>Additional capacity of 40 MGD created by commissioning of this STP already included in total capacity of Existing STPs (632 MGD).</p>
2	<p><b>Okhla (New STP) of 124 MGD Capacity (Under Construction)</b></p> <p>[Physical Progress upto Dec, 2022 – 76.70% ]</p> <p>The new Okhla STP will be Asia’s largest STP with state of the art technology with latest parameters of BOD/TSS: 10/10 mg/l including removal of Nitrogen and Phosphorus along with power generation through Bio gas. The plant will use solar energy based sludge drying process to produce class A pathogen free sludge.</p>	<b>30</b>	<b>June, 2023</b>
3	<p><b>Sonia Vihar (New STP) of 7 MGD Capacity (Under Construction)</b></p> <p>[Physical Progress upto Dec, 2022 – 38 %</p>	<b>07</b>	<b>September, 2023</b>
4	<p><b>Delhi Gate (New STP) of 10 MGD Capacity</b></p> <p>(Land to be allotted by DDA/ MOHUA)</p>	<b>10*</b>	12 Months after allocation of land
5	<p><b>Kondli Phase-II of 20 MGD Capacity (Under Construction for Rehabilitation &amp; Upgradation)</b></p> <p>(Liquid stream of Ph-I &amp; III has been started on 09.03.2022 &amp; 07.04.2022 respectively)</p> <p>[Physical Progress upto Dec, 2022 – 85.42% (0.19 % in December, 2022)</p>	<b>25</b>	<b>June, 2023</b>
6	<p><b>Rithala Phase – I of 40 MGD Capacity (Under Construction for Rehabilitation &amp; Upgradation)</b></p> <p>[Physical Progress upto December, 2022 – 77.5 % (4.39 % in December, 2022)</p>	<b>40</b>	<p style="text-align: center;"><b>June, 2023</b></p> <p>(Earlier Timeline was December, 2022)</p>
	<b>Total Addition in Capacity of STPs</b>	<b>112</b>	
<b>Status of Decentralised Sewage Treatment Plants (DSTPs)</b>			
1	<b>26 DSTPs proposed to be constructed at various locations in Delhi of total Capacity of 60 MGD</b>		
A	16 DSTPs (land already allotted).	32.5	<b>December, 2023</b>
B	10 DSTPs where land is yet to be allotted.	27.5**	12 months after

	<b>389</b>		allocation of land
2	<b>14 DSTPs proposed to be constructed in Najafgarh Drainage Zone of total Capacity of 32 MGD</b>		
A	12 DSTPs where land is already allotted.	21	<b>December, 2023</b>
B	02 DSTPs where land is yet to be allotted.	11**	12 months after allocation of land
1	<b>Upgradation / Augmentation of Remaining Existing STPs of total Capacity of 98.5 MGD</b>	<b>98.5</b>	<b>March, 2024</b>
	<b>Total Addition by December, 2023</b>	<b>80</b>	
	<b>Total Addition by June, 2024</b>	<b>18.5</b>	
	<b>Grand Total Capacity by June, 2024</b>	<b>632 + 112 + 92+98.5 = 934.5MGD#</b>	

**Total Capacity of STPs by June, 2023 - 727 MGD [ 632 MGD + 95 MGD ]**

**Total Capacity of STPs by December, 2023 - 814 MGD [ 632 MGD + 95+ 7+ 80 MGD ]**

**Total Capacity of STPs by March, 2024 - 934.5 MGD [ 632 MGD + 112+ 92+98.5] MGD ]**

**# Will be sufficient to treat the sewage of 924.8 MGD (80% of 1156 MGD Water Supply) in future.**

\* Timelines are subject to availability of land from DDA/ MOHUA.

\*\*Timelines are subject to availability of land from Land Owning Agencies (DDA/Revenue Deptt.)

All the STPs (existing as well as new) with total capacity of 934.5 MGD are targeted to achieve standards prescribed by DPCC i.e BOD / TSS: 10/10 mg/l by June, 2024.

#### 4. Trapping of Mori Gate Drain, Barapullah Drain and Maharani Bagh Drain

Name of Drain	Remarks
Mori Gate Drain	Flow to be diverted to Coronation Pillar STP by November, 2023.
Barapullah Drain	Flow to be diverted to Okhla STP by Sept, 2023
Maharani Bagh Drain	Flow to be diverted to Okhla STP by Sept, 2023

#### 5. Status of Interceptor Sewer Project (ISP) of Delhi Jal Board

Total flow to be trapped	Cumulative Status as in September, 2022 Provision of trapping made	Time line for completion of work	Remarks
1100.86 MLD (242.16 MGD)	1082 MLD (238 MGD)	Completed	About 1045 MLD (230 MGD) is being trapped and treated out of 1082 MLD (238 MGD). Entire flow shall be trapped and treated by June, 2023 after construction / rehabilitation of Rithala and Kondli STP under YAP-III.

### 6. Status of Sewerage Network in Unauthorised Colonies (As provided by DJB)

S.No.	Status	Cumulative Status as in December, 2022	Remarks
1	Sewer line laid and commissioned	725	
2	Work of sewer network is in progress	573	
3	Colonies where NOC is awaited/O Zone	161	114- Forest land, 5- ASI Land, 4- O-Zone, 13- No feasibility, 25- Not traceable The work shall be taken up after NOC from concerned Authorities.
4	Colonies where sewerage network is to be laid along with Decentralized STPs	341	The balance 204 colonies will be taken up after allotment and possession of land for DSTPs by DDA & Revenue Deptt
	<b>Total</b>	<b>1799</b>	

### 7. Sewage and Faecal Sludge Management (Septage Management)

Septage Management Regulations notified by the Urban Development Department, GNCTD on **12.11.2018** (published in Gazette on **21.11.2018**) and necessary action is to be taken by Delhi Jal Board, District Magistrates and Local Bodies / Municipal Corporations as per the provisions of the said Notification.

DJB has so far registered 196 licensed vendors (Emptiers) for collection and transportation of sewage from the septic tanks and has identified 86 designated SPS points for receiving the Septage.

Agency	No of Vehicles Authorised by DJB (As on 31.12.2022)	No. of Functional SPSs for collection of septage from vendors	Septage treated by DJB (As on 31.12.2022)
DJB	196	86	127.6 Crore Litres